

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4357**

TO BE ANSWERED ON THE 29TH MARCH, 2022/CHAITRA 8, 1944 (SAKA)

FUNDS FOR MODERNIZATION OF STATE POLICE FORCE

4357. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the funds sanctioned, allocated, utilised and disbursed of additional funds as an incentive for better performance by the States and for Modernization of State Police Forces Scheme in the country during the last three years and the current year, State-wise;

(b) the details of the work being carried out under the Modernization of State Police Forces Scheme in naxalites areas in the State like Chhattisgarh; and

(c) whether any special allowance is provided as incentive in the said naxal affected areas; and

(d) if so, the details thereof ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Since 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administration to modernize police establishments. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, including modernizing police establishments, by providing financial assistance under the scheme of 'Assistance to States

for Modernisation of Police(ASMP)'(which was earlier known as 'Modernization of State Police Forces' scheme). The details of the funds allocated and released and incentive for better performance released by the Government of India and utilized by the State Governments under this scheme during the last three years and the current year, State-wise are at Annexure.

(b): The details of the work approved under the scheme in Left Wing Extremism (LWE) affected areas include construction of barracks, police stations and outposts, and procurement of various vehicles, weaponry and equipment,

(c) and (d): No special allowance is provided as incentive in the naxal affected areas under the scheme of 'Assistance to States for Modernisation of Police'.

State-wise details of the funds allocated, released and incentive funds for better performance released by the Government of India and utilized by the State Governments under the scheme of 'Assistance to States for Modernization of Police' during the last three years and the current year.

(₹ in crore)

S. No.	State	2018-19				2019-20				2020-21		2021-22	
		Allocation	Released	Better Performance Incentives	Utilised	Allocation	Released	Better Performance Incentives	Utilised	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	26.48	50.81	14.81	50.81	24.46	75.36	14.92	33.35	24.46	5.83	24.46	-
2.	Arunachal Pradesh	4.25	1.03	-	0.77	3.92	0.00	-	-	3.92	-	3.92	-
3.	Assam	28.57	5.67	-	3.56	26.4	0.00	-	-	26.4	-	26.4	9.36
4.	Bihar	29.90	13.18	-	9.01	27.62	9.42	-	2.65	27.62	19.12	27.62	-
5.	Chhattisgarh	10.52	8.56	-	8.03	9.72	8.35	-	6.02	9.72	7.16	9.72	5.44
6.	Goa	1.11	0.21	-	0.21	1.03	0.00	-	-	1.03	0.22	1.03	0.26
7.	Gujarat	27.69	52.62	15.49	1.80	25.58	41.19	15.61	-	25.58	-	25.58	-
8.	Haryana	12.43	12.95	-	1.55	11.48	18.48	7.00	-	11.48	-	11.48	-
9.	Himachal Pradesh	3.79	3.35	-	3.35	3.5	27.49	2.14	4.07	3.5	0.83	3.5	-
10.	Jammu & Kashmir	43.19	32.69	-	5.38	39.9	40.20	-	-	-	-	-	-
11.	Jharkhand	9.97	9.91	-	1.24	9.21	7.08	-	-	9.21	-	9.21	-
12.	Karnataka	41.53	11.39	-	10.43	38.37	14.61	-	14.4	38.37	9.14	38.37	31.43
13.	Kerala	17.44	17.78	-	13.48	16.11	54.01	9.83	47.57	16.11	-	16.11	4.48
14.	Madhya Pradesh	29.34	37.97	-	25.87	27.11	14.45	-	14.45	27.11	-	27.11	6.78
15.	Maharashtra	51.00	9.58	-	6.35	47.11	65.98	-	-	47.11	-	47.11	-
16.	Manipur	10.34	6.00	-	4.20	9.55	10.75	-	-	9.55	-	9.55	-
17.	Meghalaya	4.07	3.66	-	3.07	3.75	6.63	-	2.97	3.75	-	3.75	-
18.	Mizoram	5.16	8.38	2.89	8.38	4.77	34.63	2.91	6.26	4.77	1.14	4.77	-
19.	Nagaland	11.63	18.88	6.51	18.88	10.74	17.29	6.55	17.29	10.74	-	10.74	10.74
20.	Odisha	16.89	35.10	9.45	27.06	15.6	42.45	9.52	5.57	15.6	-	15.6	-
21.	Punjab	17.77	36.52	9.94	2.21	16.42	31.33	-	-	16.42	4.15	16.42	-
22.	Rajasthan	33.83	62.59	18.93	58.76	31.26	27.28	-	23.53	31.26	13.53	31.26	13.53
23.	Sikkim	1.92	0.36	-	0.34	1.77	-	-	-	1.77	-	1.77	1.37
24.	Tamil Nadu	37.70	68.87	21.09	37.27	34.84	56.62	21.25	28.49	34.84	-	34.84	-
25.	Telangana	18.93	64.17	10.59	63.70	17.48	57.58	10.67	49.79	17.48	4.16	17.48	5.06
26.	Tripura	8.49	7.08	-	6.87	7.84	4.97	-	4.97	7.84	5.72	7.84	6.75
27.	Uttar Pradesh	68.39	118.67	38.26	118.67	63.19	64.81	-	33.64	63.19	32.02	63.19	32.02
28.	Uttarakhand	3.64	13.60	2.04	11.08	3.37	3.37	2.06	2.46	3.37	-	3.37	5.00
29.	West Bengal	31.28	46.93	-	23.83	28.9	46.53	17.63	-	28.9	-	28.9	-
	Sub-Total	607.25	758.50	150.00	526.16	561.00	780.89	120.09	297.48	521.10	103.02	521.10	132.22
	Contingency Reserve, ^	38.45				39.57				38.54			
	Mega City ^ Policing	45.00				32.03							
	Misc. exp.	1.40	1.24			0.45	0.2301			0.45	0.23		
	Incentives for Police Reforms^	76.90				158.26				154.15			
	Separate Project**		9.08			20				56.52			
	Grand Total	769.00	768.83			811.30	781.12			770.76	103.25	620.45	132.40
						(RE 791.30)				(RE: 103.27)			

** Greyhounds Training Centre in Andhra Pradesh ^ Release of these funds are shown under column of Release against relevant States.

Note: (i) Out of funds released during F.Y. 2020-21 and F.Y.2021-22, only the Government of Karnataka spent ₹ 9.14 crore and ₹ 31.10 crore respectively. The figures are based on Utilization Certificates (UCs) furnished by the State Governments and out of the released Central funds under the scheme, an amount of ₹1011.58crore is unspent amount and lying with the State Governments.

(ii) The amounts of Better Performance Incentives are included in column of Release against relevant States.

(iii) Funds against allocations during 2020-21 and 2021-22 could not be released to most of the States as they had substantial unspent balances.

(iv) Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

(v) The scheme was not applicable to Jammu & Kashmir since 31.10.2019.